## GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:824 ANSWERED ON:09.07.2009 ASSISTANCE TO SILK INDUSTRIES Chavan Shri Harischandra Deoram

## Will the Minister of TEXTILES be pleased to state:

(a) the names of schemes being implemented by the Government for the benefit of silk industries, State-wise;

(b) whether the traders and the craftsmen of Maharashtra are facing hardships due to increase in cost of silk raw material in the recent years;

(c) whether the Government has any plans to provide assistance to the silk sector in this regard; and

(d) if so, the details thereof?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a): For development of sericulture and silk industry in all sericulture practicing States of the country during XI Plan, the Central Silk Board in association with the State Governments have been implementing various schemes/components under the Centrally Sponsored "Catalytic Development Programme" (CDP). The CDP is being implemented as a Centrally Sponsored Scheme through project mode in the form of packages mainly under three sectors viz. Seed sector, Cocoon sector and Post-cocoon sector and supplemented by other components of Support Services, which benefit all categories of beneficiaries like farmers, reelers and weavers.

(b): No specific instance about the traders and the craftsmen of Maharashtra facing hardships due to increase in cost of silk raw material in the recent years has been brought to the notice of the Government.

(c) & (d): As per existing schemes to support sericulture,both the Central and the State Government are providing R&D, Seed, Extension and market support for the development of Sericulture in different States including Maharashtra.Apart from this,assistance is being provided through Centrally sponsored Catalytic Development Programme(CDP).

During the XI Plan period, a total provision of Rs.1476.24 crore has been made by the Government for CDP, out of which Central share is Rs.661.62 crore.The States have to bear Rs.311.73 crore, while the beneficiaries' contribution would be Rs.502.89 crore.Based on the proposals received from the States, during the first two years of the XI Plan, i.e., 2007-08 and 2008-09, the Government through CSB had released its share of Rs.80.82 crore and Rs.90.74 crore respectively towards implementation of various components under CDP scheme as against the total outlay of Rs.81.01 crores and Rs.76.73 crore respectively. For the current financial year 2009-10, an outlay of Rs.75.58 crores has been kept under BE 2009-10.